

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6133  
ANSWERED ON:03.05.2010  
DEENDAYAL VIKLANG PUNARWAS YOJANA  
Hazari Shri Maheshwar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the amount of funds allocated under the Deendayal Viklang Punarwas Yojana across the country including Bihar during each of the last three years, State-wise;
- (b) the amount of funds, for which proposal from Bihar has been received and the amount of fund allocated against the same; and
- (c) the number of Non-Governmental Organisations of the State to which funds have been sanctioned by the Government under the said Yojana and the detailed break-up of the fund sanctioned for each of these organization?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c): Under the Deendayal Vikalang Punarwas Yojana, funds are not allocated to the States. Funds are provided to the Non-Governmental Organizations (NGOs) working for the welfare of persons with disabilities.

Under the Scheme, Proposals for Rs. 409.05 lakhs approximately were received from State Government of Bihar during the year 2009-10. An amount of Rs.45.48 lakhs was sanctioned to 7 NGOs in Bihar during the year 2009 -10. A Statement indicating details of funds released to the NGOs in Bihar is at Annexure.